

(b) Did Government enquire from the Government of Burma about the claims put in by the sufferers to the Burma Government through their Chief Secretary at Simla in 1943 and which were also registered by the Burma Government in 1947?

(c) What steps Government have taken or propose to take in the matter?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) A large number of enquiries about their losses in Burma were received from individuals and from various Burma Evacuee Associations. All of them were advised to get their claims registered with the War Damage Claims Commission set-up by the Government of Burma.

(b) The Government of Burma have not yet taken a decision in regard to the settlement of the war damage claims registered with them by their own nationals as well as by Indians.

(c) Does not arise.

### माल इंडिया रेडियो के प्रकाशन

३१७. सेठ गोविंद दास : क्या सूचना तथा प्रसारण मंत्री २६ जुलाई १९५२ को पूछे गये तारांकित प्रश्न संख्या २२०२ के उत्तर की ओर निर्देश करते हुये यह बताने की कृपा करेंगे :

(क) "आवाज", "इंडियन लिसनर" और "सारंग" की कुल कितनी प्रतियां मुफ्त वितरित होती हैं ;

(ख) कितनी प्रतियां प्रति वर्ष मूल्य पर बिक जाती हैं, और यदि संभव हो, तो सन् १९४८ से १९५३ तक की बिकी प्रतियों की संख्या तथा उन से प्राप्त मूल्य का ब्योरा क्या है ;

(ग) इन पत्रों के प्रकाशन के सम्बन्ध में आवर्तक और अनावर्तक कितना व्यय होता है ; और

(घ) क्या ये पत्र व्यापारिक रीति से चलाये जाने वाले अन्य पत्रों की समानता में ठीक तरह से चल रहे हैं ?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) 131, 734 and 185 per issue respectively.

(b) and (c)... Statement is laid on the Table of the House. [See Appendix VI, annexure No. 31.]

(d) Yes Sir, every effort is being made to improve their standard.

### INDIAN EXHIBITIONS ABROAD

**318. Shri L. Jogeswar Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many Indian exhibitions were held in foreign countries in 1953;

(b) the countries in which these were held; and

(c) the amount spent in this connection?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b). A statement is attached. [See Appendix VI, annexure No. 32.]

(c) The accounts for the financial year 1953-54 have not been finalised so far. When these are finalised, a statement will be laid on the Table of the House.

### EVACUEE INDUSTRIAL ESTABLISHMENTS

**319. Sardar Akarpuri:** Will the Minister of Rehabilitation be pleased to state:

(a) the policy Government have framed with regard to the final disposal of evacuee industrial establishments which are at present leased out to the displaced industrialists;

(b) whether Government contemplate to allot these evacuee factories to the sitting lessees holding verified claims on quasi-permanent basis;

(c) whether it is a fact that amounts paid by most of the displaced industrialists in the Punjab to the Custodian in the shape of rent in respect

of the evacuee factories leased out to them during the past six years, have exceeded the capitalised value of the factories; and

(d) whether any percentage of the amount paid by the sitting lessees of the evacuee factories to Government by way of rent, will be adjusted against the value of such factories while allotting these permanently to them?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Decision on this question depends upon the results of negotiations with Pakistan.

(b) The matter is being examined.

(c) This information is not available and cannot be collected without great deal of labour.

(d) This does not arise at the present stage in view of the reply to part (a).

#### भारत में राजनयिक मिशन

३२१. श्री आर० एस० तिवारी :  
क्या प्रधान मंत्री यह बताने की कृपा करेंगे :

(क) भारत में कितने विदेशी राजनयिक मिशन हैं ;

(ख) इन में कितनों ने सरकारी भवन किराये पर लिये हैं ;

(ग) कितनों ने अपने भवन बनवाये अथवा खरीदे हैं ; और

(घ) उपरोक्त भाग (ख) में उल्लिखित भवनों से सरकार को कितना किराया मिलता है ?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) 42.

(b) 17.

(c) Nine diplomatic missions have either purchased or built their own buildings. Besides, thirteen missions have acquired land in Chanakya Puri (Diplomatic Enclave) and many others are negotiating for it.

(d) The amount of rent at present received by the Government from diplomatic missions in respect of Government-owned buildings placed at their disposal is approximately Rs. 26,000 per mensem. This figure excludes the amount of rent of accommodation in Government Hostels allotted to diplomatic missions on a temporary basis, as the amount constantly varies.